

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 295 of 2013 &
I.A. Nos. 12, 41 & 42 of 2014**

Dated : 9th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Motors Ltd. ... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal**

**Counsel for the Respondent(s): Proxy counsel for
Mr. Buddy A. Ranganadhan
for R.1
Mr. Ravi Prakash
Mr. Samir Malik for R.2
Mr. Subodh S. Patil
Ms. Supriya Deshpande
(I.A. 42/14)
Mr. Apoorva Misra
Mr. Amit Kapur for Intervener**

ORDER

Post the matter for further hearing on **29.04.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**